

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3353
ANSWERED ON:15.04.2010
HIGHER PRICES OF ANTI ASTHMATIC FORMULATIONS
Bali Ram Dr.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Pharmaceutical Pricing Authority (NPPA) has come across with cases where Levosalbutamol, Salbutamol anti asthmatic and Norfloxacin + Metronidazole formulations are being sold without price approval or at prices higher than the notified prices;
- (b) if so, the names of the companies, names of the products, the composition of Maximum Retail Price and overcharged amount; and
- (c) the action being taken by the NPPA for the recovery of overcharged amount?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): It has come to the notice of NPPA that some companies making Levosalbutamol, Salbutamol anti asthmatic and Norfloxacin + Metronidazole formulations are selling their product without price approval or at prices higher than the notified one.

Based on the available information, NPPA has issued show cause notices / demand notices to some companies for overcharging for their anti asthmatic formulations with Levosalbutamol and Salbutamol. The details of such companies, formulations, estimated overcharged amount and its recovery status are given in Annexure. As a number of cases related to Salbutamol Bulk Drug and related formulation are pending in various Courts and are, sub-judice, the recovery of the overcharged amount will be decided based on the outcome of the Court cases.